

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 420
TO BE ANSWERED ON 28.11.2024**

**POST OF JUDGES IN CGIT-CUM-LABOUR COURT, AHMEDABAD,
GUJARAT**

420. # SHRI SHAKTISINH GOHIL:

Will the Minister of Labour and Employment be pleased to state:

- (a) the total number of posts of judges sanctioned by Government in the Central Government Industrial Tribunal (CGIT)-cum-Labour Court, Ahmedabad, Gujarat;**
- (b) the number of posts of judges lying vacant as on November 1, 2024 out of these and the dates from which these vacancies have arisen; and**
- (c) the steps taken by Government to fill these vacancies immediately?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): The sanctioned post of Presiding Officer in CGIT-cum-LC, Ahmedabad is one which is vacant since 21.03.2024. In anticipation of the vacancy, the Government had already issued the vacancy circular on 09.02.2024 and the process for shortlisting of the eligible candidates for Personal Interaction is complete.
